

**उपसभापति :** मंत्री जी इस बात की ओर ध्यान आपका खींचा गया है। इस सिलसिले में आप इसको हिन्दी में कर दीजिएगा। ... (व्यवधान)

**श्री मोहम्मद अफजल उर्फ मीम अफजल :** (उत्तर प्रदेश) : मैडम, ... (व्यवधान)

**उपसभापति :** पहले बिजनेस तो हो जाने दीजिए। ...

The question is:

That leave be granted to introduce a Bill to give effect to the South Asian Association for Regional Co-operation on Suppression of Terrorism and for matters connected therewith or incidental thereto.

It is your maiden introduction of the Bill.

**SHRI R. L. BHATIA:** Madam, I introduce the Bill.

*The motion was adopted.*

**THE DEPUTY CHAIRMAN:** Now, there is one Motion for reference of the Bill to the Joint Committee. Kumari Selja is going to move it.

#### MOTION FOR REFERENCE OF THE BILL TO JOINT COMMITTEE

[THE COPYRIGHT (SECOND AMENDMENT) BILL, 1992]

**THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA):** Madam, I beg to move that this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to amend the Copyright Act, 1957 and resolves that the following Members of the Rajya Sabha:

1. Dr. Baldev Prakash
2. Dr. Naunihal Singh.
3. Shri Mohammed Azfal alias Meem Afzal

4. Shri Dineshbhai Trivedi
5. Dr. R. K. Poddar
6. Dr. Sanjaya Sinh
7. Shri S. Viduthalai Virumbi
8. Shri Vishvjit P. Singh
9. Shri Syed Sibtey Razi
10. Shri Madan Bhatia
11. Shrimati Veena Verma
12. Shri B. K. Hariprasad
13. Shri Iqbal Singh
14. Shri G. Swaminathan
15. Shri Subramanian Swamy

be nominated to serve on the said Joint Committee.

*The question was proposed and the motion was adopted.*

**SHRI V. NARAYANASAMY (Pondicherry):** Madam, some of the newspapers are giving distorted news.... (Interruption)...

(श्री शंकर बयाल सिंह : (बिहार) : मैडम, पृथ्वी का जो सफल प्रलेपण हुआ... व्यवधान) प्रलेपण हुआ, उसके लिए राज्य सभा की ओर से वैज्ञानिकों को बढ़ाई जानी चाहिए। दूसरे, उपराष्ट्रपति जी के संबंध में भी आपकी ओर से बढ़ाई जानी चाहिए, यह मैं आपसे निवेदन करना चाहता हूँ।

(श्री मोहम्मद अफजल उर्फ मीम अफजल (उत्तर प्रदेश) : हाउस ने कर दिया था। उपराष्ट्रपति के लिए और... (व्यवधान)

श्री शंकर बयाल सिंह : अरे भई, इनकी तरफ से भी जाना चाहिए।

**उपसभापति :** अच्छा। दो चीजों की बढ़ाई भेज दें... (व्यवधान) ... आप बैठेंगे तो बढ़ाई भेजी जा सकती है। ... (व्यवधान) ... ऑनरेबल मੈम्बर्स, बैठिए। ... (व्यवधान) ...

I cannot send congratulations when Members are standing and agitating.

[उपसभापति]

(Interruptions)... Please take your seats. (Interruptions)... please. (Interruptions)...

श्री राम नरेश यादव : (उत्तर प्रदेश) :  
मैडम, ... (व्यवधान) ...

THE DEPUTY CHAIRMAN: We are talking about something good. Ram Nareshji, for heaven's sake, please one minute. (Interruptions)...

श्री राम नरेश यादव : उसमें जोड़ने के लिए निवेदन कर रहा हूँ । (व्यवधान) ...

उपसभापति : अरे बैटिए न । ...  
(व्यवधान) ...

श्री राम नरेश यादव : पृथ्वी का जो सफल प्रक्षेपण हुआ है और इस संबंध में भारतीय वैज्ञानिकों ने जो योगदान दिया है, सारे भारत के वैज्ञानिक बधाई के पात्र हैं क्योंकि इससे बड़ा ... (व्यवधान) ... नहीं हो सकता था । ... (व्यवधान) ...

उपसभापति : राम नरेश जी, बैटिए न ।  
... (व्यवधान)

SHRI V. NARAYANASAMY:  
Madam, some newspapers... (Interruptions) ...

THE DEPUTY CHAIRMAN: I will allow you. Please take your seat. (Interruptions) ...

अफसोस की बात यह है, दुख होता है कि गलत बात पर तो सब लोग डकट्टे खड़े हो जाते हैं, एक अच्छी बात किसी ने रेफर की, पूरा हाउस उसमें शामिल है। यादव जी, यह कोई जरूरी नहीं है कि आप अकेले बोले हैं तो आपका नाम जाएगा, पूरे हाउस का नाम जाएगा। आपका नाम सारे फेहरिस्त भी हो सकता है, कोई हर्ज नहीं है उसमें।

दो चीजों की बधाई है : एक तो हमारे हुए चेयरमैन और इस देश के

उपसभापति कल चुने गए हैं, उसके लिए हम हाउस की तरफ से उन्हें बधाई देते हैं, पूरे हाउस की तरफ से और सम्मोद करते हैं कि उनका जो पांच साल का कार्यकाल होगा वह सफलतापूर्वक रहेगा और सब लोग उनके साथ अच्छी तरह से सहयोग देंगे : दूसरे जो पृथ्वी भेजी गई है, उसी सफलता के लिए हम मुबारकबाद देते हैं हमारे साईंटिस्ट्स को, जिन्होंने उसमें हिस्सा लिया, जिन्होंने उसको भेजा : We greet them and we would like the Secretariat to send our congratulations to our Chairman and to the scientists and to the Prime Minister, of course, and to Prof. Abdul Kalam and everyone involved in it. (Interruptions) ...

SHRI V. NARAYANASAMY:  
Madam, some newspapers are....

उपसभापति : बोलिए। आपने परमिशन ली आगे आने की ?

SHRI V. NARAYANASAMY:  
Madam, with your permission, of course.

उपसभापति : ठीक है । बोलिए ।

SHRI V. NARAYANASAMY:  
Madam, of late some of the newspapers have started writing some news item which are untrue and which will give a wrong opinion about some of the Central Ministers. There is a news item in Pioneer which says, "CBI raids a firm of M. M. Jacob's son-in-law". This news item is a totally distorted one. (Interruptions) ...

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, how can he... (Interruptions) ...

SHRI MOHAMMED AFZAL alias MEEM AFZAL (Uttar Pradesh): I think, Mr. Jacob is sitting here. (Interruptions) ... Mr. Jacob should defend himself. (Interruptions) ...

श्री सुरेश पचौरी : (मध्य प्रदेश) : महोदया, मिस्टर जैकब का कोई लड़का नहीं है और वे इस सदन के माननीय सदस्य हैं, हमारे मंत्री हैं । . . . . (व्यवधान) . . . . . मिसिज़ आत्वा यहां बैठी हुई हैं, वे स्पष्टीकरण दें कि क्या सी०बी० आई० की रेड मिस्टर जैकब के सन इन लॉ के यहां हुई है ? . . . (व्यवधान) . . . मिसिज़ आत्वा से हम स्पष्टीकरण चाहते हैं । . . (व्यवधान) . . . इससे पहले कहा, गया कि उनके लड़के के यहां छापा पड़ा मिस्टर जैकब के यहां कोई लड़का नहीं है । . . (व्यवधान) . . . महोदया, इससे भी गंभीर बात यह है कि मिस्टर जैकब की पत्नी दिवंगत हो गई है, अभी कोई पत्नी नहीं है ।

(व्यवधान)

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madam, the Minister can move a privilege motion and he can take the grievance to the respective newspapers. (Interruptions)...

श्री सुरेश पचौरी : मैडम, मंत्री जी यहां बैठी हैं, हम स्पष्टीकरण चाहेंगे कि क्या मिस्टर जैकब के सन इन लॉ के यहां रेड हुई ? . . . (व्यवधान) . . .

SHRI V. NARAYANASAMY: Madam, the news item... (Interruptions)...

THE DEPUTY CHAIRMAN: Let him finish. (Interruptions)...

श्री अजीत जोगी : (मध्य प्रदेश): एक-एक करके मंत्रियों के खिलाफ लिखने का एक कम्पेन सा चालू कर रखा है । एक अन्य पत्र में... (व्यवधान) . . .

SHRI P. UPENDRA (Andhra Pradesh): Madam, I am on a point of order. (Interruptions)...

THE DEPUTY CHAIRMAN: Please let him finish. (Interruptions) . . . Let him finish first. (Interruptions) . . .

श्री अजीत जोगी : इसी सदन के किसी सदस्य ने जे०पी०सी० फ़ाँडकर रही

है... (व्यवधान) . . . हमारे मंत्री के बारे में लिखा । . . (व्यवधान) . . .

SHRI KAMAL MORARKA (Rajasthan): It is a known issue. I don't know why... (Interruptions).

SHRI V. NARAYANASAMY: I am raising this issue to clear the doubt. (Interruptions). Madam, this news refers to the son-in-law of Mr. Jacob, who was involved... (Interruptions) . . . and his house was raided. (Interruptions).

THE DEPUTY CHAIRMAN: I said, please. (Interruptions). Nothing can be heard if everybody... (Interruptions). Please sit down.

SHRI V. NARAYANASAMY: It was such an untrue statement... (Interruptions).

उपसभापति : मंत्री जी को बुलाते हैं, बैठ जाइये । . . (व्यवधान) . . .

DR. JINENDRA KUMAR JAIN (Madhya Pradesh): Madam, an allegation is made against me.

उपसभापति : आपका कोई नहीं है । . . (व्यवधान)

DR. JINENDRA KUMAR JAIN: Madam, an allegation has been made against me. (Interruptions). I may please be allowed to... (Interruptions).

THE DEPUTY CHAIRMAN: Please take your seat.

आप जरा पीछे तो जाइये ।

श्री सुरेश पचौरी : क्या उनके यहां छापा पड़ा... (व्यवधान)

THE DEPUTY CHAIRMAN: I have not permitted you. Please take your seat. I don't want anybody to speak (Interruptions). Just a minute. Please. This is a very serious matter. Therefore, one basic reason. . . (Interruptions). I am a witness to it

[The Deputy Chairman]

that Mr. Jacob does not have any son. I know he has only four daughters. I am aware of the situation. (*Interruptions*). Just a minute. It is a very serious matter. Mr. Jacob is a quiet person. He has got four daughters. First the allegation came that his son was involved in something. He does not have any son.

SHRI S. JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: I will allow you. Then again there is a propaganda. (*Interruptions*). It should not go like this.

SHRI S. JAIPAL REDDY: I am on a point of order.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Mr. Jacob is very much present in the House. (*Interruptions*).

SHRI S. JAIPAL REDDY: Madam, I am on a point of order.

THE DEPUTY CHAIRMAN: Yes.

SHRI P. UPENDRA: We respect him very much. (*Interruptions*).

THE DEPUTY CHAIRMAN: He is refuting it.

SHRI S. JAIPAL REDDY: Let me at the very outset share your high regard for Mr. Jacob. Having stated that, let me make it clear that these are not matters to be clarified either by the Chair or by any Member.

THE DEPUTY CHAIRMAN: No. Why? They are... (*Interruptions*).

SHRI S. JAIPAL REDDY: ... or by any Minister when the matter has not been raised in the House. (*Interruptions*).

SHRI V. NARAYANASAMY: Mr. Jacob is an innocent Minister. (*Interruptions*). He is very upset.

SHRI S. JAIPAL REDDY: If the matter was raised in the House... (*Interruptions*)

THE DEPUTY CHAIRMAN: He wants to raise a matter of privilege. He is raising a matter of privilege. (*Interruptions*). Please. Will everybody be quiet for one minute?

आप भी बैठ जाइये, एक मिनट ।

One minute. Mr. Narayanasamy came to me and he has given a notice of privilege. He told me... (*Interruptions*). Yes, against the paper, because Mr. Jacob does not have a son. (*Interruptions*). He said that papers are making wrong allegations against him. If he wants to give a matter of privilege, it is for us to decide. (*Interruptions*). Please keep quiet.

SHRI KAMAL MORARKA: Newspapers write against everybody.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): Madam, ... (*Interruptions*).

THE DEPUTY CHAIRMAN: That is for the Chair to decide. Any Member... (*Interruptions*).

SHRI V. NARAYANASAMY: Madam...

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, will you please keep quiet for a minute? Will you please keep quiet for a minute? Let me handle the situation. If a newspaper is making a wrong allegations against anybody, any Minister or any Member has the right to send a privilege motion. It is for the Chair to accept it or not to accept it. He is raising it. Why do you object to it? Every day Members are raising privilege matters.

DR. JINENDRA KUMAR JAIN: Madam, I am on a point of order. (*Interruptions*).

श्री संघ प्रिय गौतम : (उत्तर प्रदेश) : मेरा पोंड्ट आफ आडर है ।

उपसभापति : क्या है ? मंत्री जी बोल रही हैं ।

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): I just want to say very clearly that I have clarified this morning that there has been no raid of any kind on the so-called Mr. Mathew, who has been mentioned today, who happens to be the Minister's son-in-law. He is not connected in any way with Mr. Krishnamurthy's investigations. I would categorically say that the CBI has informed me very clearly that they have not at all raided or investigated him... (Interruptions)...

THE DEPUTY CHAIRMAN: Now that matter is closed... (Interruptions)...

DR. JINENDRA KUMAR JAIN: Madam, some Members in this House while deliberating on this, mentioned my name... (Interruptions).

उपसभापति : आपका नाम क्यों आया ?

डा. जिनेन्द्र कुमार जैन : उनसे पूछिए जिन्होंने लिया... (व्यवधान)

SHRI V NARAYANASAMY: Mr. Jain, I have not taken your name. Why are you dragging yourself into the picture?... (Interruptions)...

THE DEPUTY CHAIRMAN: Now, Mr. Narayanasamy, will you go back to your seat? ... (Interruptions)...

DR. JINENDRA KUMAR JAIN: Mr. Pachouri mentioned my name... (Interruptions)...

श्री सुरेश पचौरी : महोदया मैंने इनका नाम नहीं लिया... (व्यवधान) मैंने आपका नाम नह लिया, आप गलत बोल रहे हैं... (व्यवधान) मैंने कहा कि मिस्टर भेकब का कोई पुत्र नहीं है, आगे भी कोई चासेज नहीं है क्योंकि

उनकी पत्नी दिवंगत हो गई है, और कोई दूसरी पत्नी नहीं है, इसलिए पुत्र होने की गुंजाइश नहीं है ।

DR. JINENDRA KUMAR JAIN: They said I had written a letter... (Interruptions)...

THE DEPUTY CHAIRMAN: Please, let me hear him.

श्री सुरेश पचौरी : इसलिए यह आरोप बहुत ही गंभीर है मैंने आपका नाम नहीं लिया (व्यवधान) रिकार्ड देख लीजिए (व्यवधान)...

DR. JINENDRA KUMAR JAIN: They are making allegations... (Interruptions)...

उपसभापति : आपका क्या प्रारूप है?

SHRI BHUBANESWAR KALITA (Assam): Madam, because we are present in this House and we are witness to it, I can say that Mr. Pachouri has not taken the name of Mr. Jain. There is no need for any clarification and let us proceed with the listed business. We shall consider the matter closed. ... (Interruptions)...

DR. JINENDRA KUMAR JAIN: Madam... (Interruptions)...

THE DEPUTY CHAIRMAN: Just a second, I will allow you. Please, just a minute... (Interruptions)...

आप बैठो तो एक सेकंड। एक मिनट बैठिए तो... (व्यवधान) आपका नाम जिनके लिए कहा जा रहा है कि उन्होंने लिया, वह कहते हैं मैंने नाम लिया नहीं। मैं रिकार्ड देख लूंगी कि नहीं लिया। आप क्यों अपने सिर पर ले रहे हैं कि नाम लिया... (व्यवधान)

DR. JINENDRA KUMAR JAIN: Madam, they said that the letter written by me to the Prime Minister... (Interruptions)...

THE DEPUTY CHAIRMAN: They did not say that. I did not hear it... (Interruptions)... Please... (Interruptions)...

Nothing is going on record. I am not permitting it... (Interruptions)... Mr. Jacob's matter is closed... (Interruptions)... Dr. Jain Saheb, I must tell you that nobody took your name in regard to that because you have not written the letter to the newspaper. Did you write against Mr. Jacob?... (Interruptions)... Then it is over. Why should you... (Interruptions)...

DR. JINENDRA KUMAR JAIN: I will show every word that I have written in my letter to the Prime Minister... (Interruptions)...

THE DEPUTY CHAIRMAN: Now the matter is over... (Interruptions)...

DR. JINENDRA KUMAR JAIN: They challenged it. Mr. Kalita and Mr. Pachouri challenged it. You can see the records... ((Interruptions))...

THE DEPUTY CHAIRMAN: I am not permitting it. Please... (Interruptions)...

DR. JINENDRA KUMAR JAIN: You can see the records... (Interruptions)...

THE DEPUTY CHAIRMAN: I am not allowing.

श्री सुरेश पचोरी : हमारे मंत्रियों की छवि बिगड़ने करने का ये प्रयास कर रहे हैं ... व्यवधान

उपसभापति बैठिए, बैठ जाइए... (व्यवधान) आप भी अपनी जगह पर जाइए... (व्यवधान) मेहरबानी करके बैठिए... (व्यवधान) डा० साहब, जहाँ जैकब साहब के लड़के-लड़कियों और दामाद की बात हुई, उसमें आपका कोई ताल्लुक नहीं है। आपका नाम किसी ने नहीं लिया, इसलिए इस मामले पर आपका कोई जिक्र नहीं है, आपको कोई एक्सप्लेनेशन देने की जरूरत नहीं है। मामला खत्म हो गया... (व्यवधान) माधुर साहब आप कुछ बोल रहे थे... (व्यवधान)

श्री संघ प्रिय गौतम : महोदया, मुझे इजाजत दें... (व्यवधान)

उपसभापति बैठ जाइए, बैठिए... (व्यवधान)

I am not permitting. Please keep quiet... (Interruptions)...

SHRI DINESHBHAI TRIVEDI (Gujarat): Madam, what about my privilege motion against the Finance Minister?

THE DEPUTY CHAIRMAN: Your privilege motion, we are examining it. Since the Government has formed a JPC we have sent your privilege motion for consideration by the Chairman of the JPC. I have sent it to him.

SHRI YASHWANT SINHA (Bihar): What about my privilege motion against Mr. George Fernandes... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Trivedi, I am sure the Chairman of the JPC will take the matter into consideration... (Interruptions)...

SHRI DINESHBHAI TRIVEDI: I hope the JPC is the competent authority. But still the privilege motion remains the property of the House.

THE DEPUTY CHAIRMAN: Yes, the privilege motion is definitely a property of the House. But because they are discussing the matter... (Interruptions) Just a minute... (Interruptions)

SHRI DINESHBHAI TRIVEDI: Has a specific reference been made to the JPC to look into this also?

THE DEPUTY CHAIRMAN: Because that matter relating to the scam is before the JPC, I have written to the Chairman of the JPC to look into that matter also and find out. Until and unless I get the correct information, I cannot reject or accept it.

SHRI DINESHBHAI TRIVEDI: But it still remains a property of the House... (Interruptions)

**THE DEPUTY CHAIRMAN:** Mr. Dipen Ghosh, I am not allowing you. (Interruptions)...

**SHRI DIPENGHOSH** (West Bengal): I am also a signatory to the privilege motion.

**उपसभापति:** आप बैठ जाइए, आपको मैं बाद में बात करती हूँ।.....  
(व्यवधान)

I am not discussing that matter... (Interruptions) Please, Mr. Dipen Ghosh... (Interruptions) I am not allowing you... (Interruptions) Please, Mr. Dipen Ghosh, will you please sit down?... (Interruptions) I am not allowing it. Mr. Yashwant Sinha, what are you saying?

**SHRI YASHWANT SINHA:** I was enquiring about the fate of the privilege notice that I had given against Mr. George Fernandes.

**THE DEPUTY CHAIRMAN:** You and Mr. Dayanand Sahay?

**SHRI YASHWANT SINHA:** Yes.

**THE DEPUTY CHAIRMAN:** Your privilege motion deals with a Member of the other House. So I have sent a letter to the Speaker of the other House to look into the matter and accept the privilege motion because he should deal with that. I cannot call the Member of the other House before our Privileges Committee. Let that Privileges Committee deal with the Member of the other House.

त्यागी जी, आप क्या कहना चाहते हैं ?

**श्री शान्ति त्यागी** (उत्तर प्रदेश) : मैडम, आपको मालूम है और पूरे देश को मालूम है कि आज पूर्व प्रधान मंत्री स्वर्गीय राजीव गांधी का जन्म दिवस है और साग देश उस को मना रहा है। मैं समझता हूँ कि इस सदन की यह शान होगी कि इस सदन से सद्भावना और सांप्रदायिक सौहार्द और सर्वधर्म सद्भाव का संदेश पूरे देश को जाए।

मैं आशा करता हूँ कि सभी माननीय सदस्य इसको स्वीकार करेंगे कि इस सदन से यह संदेश देशवासियों को मिले।

धन्यवाद।

**श्रीमती सत्या बहिन** (उत्तर प्रदेश): उन्होंने अपनी जान कुरबान की है देश के लिए।... (व्यवधान)

**SHRI BHUBANESWAR KALITA:** We all associate ourselves with it.

**SHRI S. JAIPAL REDDY:** Madam, you will kindly recollect that yesterday when I raised the matter about the manner in which the permit to stay had been granted to Win Chadha, the Home Minister, the Leader of the House, was good enough to assure the House that a statement would be made by the Government today. We are sorry to find that it is not listed in the business. We are also not aware whether any statement will be made at all today. So will you kindly throw some light on that?

**THE DEPUTY CHAIRMAN:** I spoke to the Minister. And the Secretary-General informed me that during the course of the day, Mrs. Alva was going to make a statement on that. We will inform the House. We will either have a supplementary list of business or we will put it on TV monitors. That statement will come.

**श्री कृष्ण लाल शर्मा** (हिमाचल प्रदेश) : सहोदया, एक मिनट के लिए मुझे भी इजाजत दे दीजिए... (व्यवधान)

**श्री मोहम्मद अफजल उर्फ भीम अफजल** मैडम, मुझे इजाजत दें... (व्यवधान)

† [شروع محمد افضل عرف م. افضل :  
مہتمم مجھ اجازت دیں (مدخلت) ...]

† [ ] Transliteration in Arabic Script.

**उपसभापति :** एक-एक करके बोलेंगे तो सब को इजाजत दे दूँगी।... (ध्यवधान)  
श्री दिग्विजय सिंह जी आप क्या कहना चाहते हैं?

**श्री दिग्विजय सिंह :** बिहार मेंडम, श्री त्यागी जी ने कहा कि आज राजीव गांधी का जन्म दिन है और देश में उनका जन्म दिन मनाया जा रहा है। मैं एक सवाल पूछना चाहता हूँ कि मैं आज इस उम्मीद में बैठा हुआ था कि शायद उनके मरने के बाद जो वर्मा कमीशन बैठा था उसकी रिपोर्ट आज आ जाएगी। सरकार के पास पिछले कुछ महीनों से यह रिपोर्ट पड़ी हुई है और तरह-तरह की खबरें समाचार पत्रों के माध्यम से हम को मिल रही हैं। मैं भारत सरकार से अनुरोध करता हूँ कि आज 5 बजे तक भारत सरकार वर्मा कमीशन की रिपोर्ट सदन के पटल पर रखे। मैं गृह मंत्री जी से आश्वासन चाहूँगा कि इसकी जानकारी सदन को दी जाए।

**THE DEPUTY CHAIRMAN :** Mr. Fernandes, the same thing.

**SHRI KAMAL MORARKA :** Madam, this is a very serious matter. Why is Mr. Rajiv Gandhi's assassination report not laid on the Table of the House?... (Interruptions)... What is the delay?

**SHRI JOHN F. FERNANDES (Goa) :** Madam, we made a demand in this House that the portrait of our late leader, Shri Rajiv Gandhi, should be put up in the Central Hall. I want to know from the hon. Parliamentary Affairs Minister as to what action he has taken to fulfill this demand.

**SHRI YASHWANT SINHA :** Madam, is there anyone in the Government who can respond to us? I find that the treasury benches are absolutely benefit of anyone who can reply to the Members' queries.

**THE DEPUTY CHAIRMAN :** There are four Ministers...

**SHRI YASHWANT SINHA :** Yes, there are Ministers. But everyone knows that during Zero Hour, important issues are raised by Members and it is your directive that either the Leader of the House or the Parliamentary Affairs Minister Mr. Jacob, should be present. These are the two people who can respond. There is nobody out of these two. It is your directive, Madam.

**THE DEPUTY CHAIRMAN :** I will find out... (Interruptions)... I will find out from the Home Minister... (Interruptions)...

**SHRI KAMAL MORARKA :** Why did they not lay the report on Shri Rajiv Gandhi's assassination? What is the reason?... (Interruptions)...

**SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra) :** Madam, we want to know why... (Interruptions)... We want to know why this report is not laid on the Table. Madam, this is a very important... (Interruptions)...

**THE DEPUTY CHAIRMAN :** This is a very bad habit... (Interruptions)... It is very unfortunate that Members unnecessarily... (Interruptions) Please... (Interruptions)... It is a serious matter about the Verma Commission Report which is being raised by Members who are concerned about Rajivji's assassination. It is becoming a political issue. The Minister cannot reply if everybody wants to question at the same time... (Interruptions)... Let the Minister answer... (Interruptions)... No, I don't allow... (Interruptions)... Mr. Jadhav, please take your seat... (Interruptions)... Please don't make it a habit. It is not becoming of a Member of Rajya Sabha at least. Please sit down... (Interruptions)... Please take your seats... (Interruptions)... I have said please. I beg of you... (Interruptions)... Please, all of you take your seats. Let us go ahead with the business. I beg of you, please take your seats.



SHRI VITHALRAO MADHAVRAO JADHAV: I wanted to highlight the importance. That was my intention... (Interruptions)...

उपसमापति : जैकब साहब बोल दीजिए जल्दी, बात खत्म हो जाए। वरमा कमीशन का किस्सा खत्म होने दीजिए। (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Madam, I did not listen to the talk going on here. I just went out for a moment. Now, I came to know that Members wanted to know whether the Verma Commission Report is to be laid on the Table or not. I am not in a position to give a reply at the moment because we have not taken a decision in this matter... (Interruptions)...

SHRI N. E. BALARAM (Kerala): That matter is over.

SHRI MURASOLI MARAN (Tamil Nadu): Why are they not laying the Report on the Table of the House? what is the delay?

SHRI VITHALRAO MADHAVRAO JADHAV: Madam Deputy Chairman, we want to know... (Interruptions)... This is a serious matter... (Interruptions)... We want to know what the Minister is going to say.

श्री एस० एस० अहलुवालिया : (बिहार) महोदया, यह मसला इससे पहले भी सदन में उठ चुका है और हर बार चेयर से यह आश्वासन आता रहा है कि जनरल परपजेज कमेटी की बैठक इसका फैसला करेगी कि स्वर्गीय राजीव गांधी का चित्र सेंट्रल हाल में लगेगा या नहीं लगेगा। जनरल परपजेज कमेटी की मीटिंग कई हो चुकी है। उसने राजीव गांधी जी का चित्र लगाने के बारे में क्या फैसला किया है, यह सदन को बताने की कृपा करें।

THE DEPUTY CHAIRMAN: Please sit down... (Interruptions)... Please sit down... (Interruptions)... Let me answer. It is the General Purposes Committee of the Lok Sabha. The Speaker of the Lok Sabha has to decide because the Central Hall is within the control of the Lok Sabha, not the Rajya Sabha. If it were under the Rajya Sabha, we would have done it... (Interruptions)...

SHRI S. S. AHLUWALIA: Madam, you said that the General purposes Committee would decide it. We want to know what they have decided... (Interruptions)... We want to know what they have decided... (Interruptions)... You can communicate to the Members... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down. I cannot hear when many of you speak like this... (Interruptions)... Do not behave like this... (Interruptions)... You see, this is a serious matter. Some Members had raised the issue... (Interruptions)... It was raised in the House as to when Rajivji's photograph would be put up in the Central Hall of Parliament. I took it up with the Speaker of the other House. I personally went and talked to him and discussed the matter with him. It is for the Speaker to decide. It is not within the right of the Rajya Sabha to decide where Rajivji's photograph will be put up in the Central Hall. It is for the Lok Sabha. You ask the Lok Sabha... (Interruptions)...

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): You respond here... (Interruptions)...

श्री लाल बहादुर शास्त्री जी के फोटों के बारे में भी कहा गया था .... (व्यवधान)।

SHRI S. S. AHLUWALIA: Madam, we want to know the status of this Committee... (Interruptions)... What is the status of the General Purposes Committee? I want to

[Shri S. S. Ahluwalia]

know whether they have decided on it or they have rejected it. What is the status of our demand?... (Interruptions)... We want to know the status of our demand... (Interruptions)...

THE DEPUTY CHAIRMAN: You ask from the Government about that ... (Interruptions)... You ask the Parliamentary Affairs Minister... (Interruptions)...

SHRI S. S. AHLUWALIA: Madam, you gave an assurance to the House, to the Members, that it would be done... (Interruptions)...

THE DEPUTY CHAIRMAN: Please sit down, Mr. Ahluwalia. I did not assure the House. You are misleading the House. I did not assure the House that I would do it. I only assured the House that I would convey the message to the Speaker of the Lok Sabha. That is all. And, whatever assurance I have given to the House, I have complied with it and it is for the Speaker to do it. You can ask the Parliamentary Affairs Minister to find out from the Speaker. Now, the matter is closed... (Interruptions)

श्री संघ प्रिय गौतम : श्री लाल बहादुर शास्त्री जी का फोटो सेंट्रल हाल में लगाने के बारे में क्या हुआ है। राजीव गांधी जी का लगे ... (व्यवधान)

श्री अजीत जोगी : शास्त्री जी की याद आपको कब आई ?

श्री संघ प्रिय गौतम : मैं कहना चाहता हूँ कि ... (व्यवधान)

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madam,... (Interruptions)...

THE DEPUTY CHAIRMAN: No, I am not allowing you... (Interruptions)...

SHRI N. K. P. SALVE (Maharashtra): Madam,... (Interruptions)... Madam, in the light of what you have said,... (Interruptions)...

SHRI S. S. AHLUWALIA: Madam, the Leader of the House is here...

राजीव गांधी जी का चित्र लगेगा या नहीं लगेगा, यह बताया जाय। जनरल परपनेज कमेटी को बैठक में क्या फंसला हुआ ? यह आश्वासन दिया गया था। (Interruptions)... Will the Government give information to this House as to whether they are going to put up Rajivji's photograph in the Central Hall or not?... (Interruptions)...

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam,... (Interruptions)...

THE DEPUTY CHAIRMAN: Order, order, please... (Interruptions)... Order, please... (Interruptions)...

SHRI N. K. P. SALVE: Madam,... (Interruptions)...

THE DEPUTY CHAIRMAN: Yes, Mr. Salve... (Interruptions)... Order, please. I am not allowing anything. I have called Mr. Salve... (Interruptions)...

SHRI N. K. P. SALVE: Madam... (Interruptions)

THE DEPUTY CHAIRMAN: I have not permitted you, Mr. Afzal. Anybody speaking without my permission is not going on record because this House is going out of control. Please take your seat, Mr. Afzal.

SHRI MOHAMMED AFZAL alias MEEM AFZAL:\*\*

THE DEPUTY CHAIRMAN: Please take your seat, Mr. Afzal. I am not giving you permission.

SHRI MOHAMMED AFZAL alias MEEM AFZAL:\*\*

THE DEPUTY CHAIRMAN: Please take your seat.

\*\*Not recorded.

**SHRI N. K. P. SALVE:** Madam, you have expressed your helplessness.

**THE DEPUTY CHAIRMAN:** No. Not my helplessness.

... (व्यवधान) ... बैठ जाइए ।

... (व्यवधान) ... बैठिए, अभी नहीं ।

**SHRI N. K. P. SALVE:** Madam, you have expressed your helplessness in the matter of implementing the wishes of this House so far as the Central Hall is concerned. We do not blame you at all in the matter. But what you have observed is extremely disconcerting. The question is: Does of the Central Hall or not? That is the issue.

**THE DEPUTY CHAIRMAN:** That is for the House to decide...

**SHRI KAMAL MORARKA:** That is not the issue...

**SHRI N. K. P. SALVE:** That is the issue.

**THE DEPUTY CHAIRMAN:** That is for the House to decide.

**SHRI N. K. P. SALVE:** The point is this, madam. This House is the part of the Parliament itself. And the entire precincts of the Parliament belongs to the Parliament as a whole, of both the Houses. And, therefore, our wishes cannot be considered as utterly irrelevant. I would like to know...

**THE DEPUTY CHAIRMAN:** Mr. Salve, I would suggest...

**SHRI N. K. P. SALVE:** Let me complete, Madam. For this specific purpose, Madam, I request you to kindly convene a meeting of all the Leaders of the parties in the House so that they are able to express our wishes and come to some conclusion, and then jointly take up the matter with the Speaker of the Lok Sabha. If this House wants that it should have nothing to do so far as the management and control of the Central Hall is concerned, then, let that be the view

taken. But speaking for myself... (Interruptions) But, speaking for myself, I think, this House must be consulted in the control and management of any part of the precincts and property... (Interruptions)

**SHRI KAMAL MORARKA:** Madam, I don't think... (Interruptions)

**श्री मोहम्मद अफजल उर्फ मीम अफजल:**  
मैडम, मुझे बहुत सीरियस प्राणजबकन है कि एक तस्वीर पर घटों बहस की इजाजत दी जा सकती है लेकिन जो लोगों का कल्लेआम हो रहा है उस पर मैं कहना चाहता हूँ मगर आप मुझे इजाजत नहीं दे रही हैं । मैडम, यह अफसोस की बात है कि एक तस्वीर के लिए आघे घंटे से बहस उठायी जा रही है और इस पर हर आदमी बोलना चाहता है । ... (व्यवधान) ... मैं आपसे जानना चाहता हूँ कि हजारों लोगों का जो बोसनिया में कल्लेआम हो रहा है क्या आपको उसकी कोई चिंता नहीं है, जो आप मुझे इजाजत नहीं दे रही हैं ... (व्यवधान) ...

شری محمد افضل عرف م۔ افضل میڈم مجھے بہت سیریس اور بجیکشن ہے کہ ایک تصویر پر گفتگوں بحث کی اجازت دی جاسکتی ہے لیکن جو لوگوں کا قتل عام ہو رہا ہے اس پر میں کہنا چاہتا ہوں مگر آپ مجھے اجازت نہیں دے رہی ہیں۔ میڈم یہ افسوس کی بات ہے کہ ایک تصویر کے لیے آدھے گھنٹے سے بحث اٹھائی جا رہی ہے اور اس پر ہر آدمی بولنا چاہتا ہے... "مداخلت" میں آپ سے جاننا چاہتا ہوں کہ ہزاروں لوگوں کا جو بوسنیا میں قتل عام ہو رہا ہے کیا آپ کو اس کی کوئی چھٹا نہیں ہے جو آپ مجھے اجازت نہیں دے رہی ہیں۔ "مداخلت" میں

+[] Transliteration in Arabic Script.

श्री सुरेश पचौरी : यह सदन की भावनाओं का प्रश्न है। इस पर हमारी भावनायें जुड़ी हुई हैं, यह रिकार्ड में नहीं आना चाहिए। ... (व्यवधान) ...

श्री मोहम्मद अफजल उर्फ मौम अफजल : राजीव गांधी के कातिलों को पकड़ नहीं सकते और तस्वीर लगाना चाहते हैं ... (व्यवधान) ...

श्री محمد افضل عرف م. افضل : راجیو گاندھی کے قاتلوں کو پکڑ نہیں سکتے اور تصویر لگانا چاہتے ہیں۔

श्री एन० के० पी० साल्वे : ये रोज \* करते हैं।

श्री मोहम्मद अफजल उर्फ मौम अफजल : शर्म आनी चाहिए।

श्री محمد افضل عرف م. افضل : شرم آتی چاہیے۔

श्री एन० के० पी० साल्वे : ये रोज \* करते हैं ... (व्यवधान) ... आपने मुझे आइडेंटिफाई किया ... (व्यवधान) ... ये रोज \* करते हैं ये लोग समझते हैं ... (व्यवधान) ... आप क्यों \* करते हैं। ... (व्यवधान) ... मैडम, यह हम लोगों की गरिमा और प्रतिष्ठा का सवाल है। ... (व्यवधान) ...

श्री मोहम्मद अफजल उर्फ मौम अफजल : पहले उनके कातिलों को पकड़िए। तब आपको उनकी तस्वीर लगाने का हक बनता है। मैं कहता हूँ कि पहले राजीव गांधी के कातिलों को पकड़िए। (व्यवधान) ...

\*Expunged as ordered by the Chair.

†[] Transliteration in Arabic Script.

شری محمد افضل عرف م. افضل : پہلے ان کے قاتلوں کو پکڑیے تب آپ کو ان کی تصویر لگانے کا حق بنتا ہے۔ میں کہتا ہوں کہ پہلے راجیو گاندھی کے قاتلوں کو پکڑیے ... "مداخلت"

श्री एन. के. पी. साल्वे : आप \* हो, बैठिए। ... (व्यवधान) ... आप \* हो बैठिए। ... (व्यवधान) ... मैडम, यह सवाल तस्वीर का तो है ही मगर इसमें इससे बड़ा एक और प्रश्न है ... (व्यवधान)

श्री मोहम्मद अफजल उर्फ मौम अफजल : मैंने तस्वीर की मुआलफत नहीं की है। राजीव गांधी के कातिलों को पहले ... (व्यवधान) ...

श्री محمد افضل عرف م. افضل : میں نے تصویر کی مخالفت نہیں کی ہے۔ راجیو گاندھی کے قاتلوں کو پہلے ... "مداخلت"

THE DEPUTY CHAIRMAN: Please go back to your seats. (Interruptions)

श्री मोहम्मद अफजल उर्फ मौम अफजल : पहले उनको गिरफ्तार किया जाय। उनको पकड़िए, आप वर्मा कमीशन की रिपोर्ट को पेश करें। ... (व्यवधान) ...

श्री محمد افضل عرف م. افضل : پہلے ان کو گرفتار کیا جائے۔ ان کو پکڑیے۔ آپ ورما کمیشن کی رپورٹ پیش کریں۔

THE DEPUTY CHAIRMAN: Pleased go back to your seats. (Interruptions)

श्री एन. के. पी. साल्वे : आप बैठ जाइए। ... (व्यवधान) ...

THE DEPUTY CHAIRMAN: Please go back to your seats.

SHRI S. JAIPAL REDDY: Madam Deputy Chairperson...

श्री एन० के० पी० साल्वे : मैडम तस्वीर का बवाल... (व्यवधान)... मैडम, मुझे सुन लीजिए, मुझे कंपलीट करने दें। आपने मुझे आईडेंटिफाई किया है। मैडम, तस्वीर के साथ... (व्यवधान) हमारी भावनायें जुड़ी हैं।

मैडम, तस्वीर के साथ हमारी भावनायें जुड़ी हैं (व्यवधान) सदन की गरिमा का सवाल है। सदन की प्रतिष्ठा का सवाल है। यह मैं आपके सामने उठा रहा हूँ सब से बड़ा सवाल यह है (व्यवधान)

श्री मोहम्मद अफजल उर्फ भीम अफजल : मैडम, मैंने एक लफ्ज भी तस्वीर के खिलाफ नहीं कहा (व्यवधान)

شری محمد افضل عرف م۔ افضل : میڈم میں نے ایک لفظ بھی تصویر کے خلاف نہیں کہا۔۔۔

THE DEPUTY CHAIRMAN: Mr. Afzal, please go back to your seat. No, first you please go to your seat.

श्री मोहम्मद अफजल उर्फ भीम अफजल : मैं बताना चाहता हूँ कि राजीव गांधी का जिस दिन कत्ल हुआ था, मैं पहला अपोजीशन का आदमी था जो उनके घर गया था। यहाँ हाँउस के अंदर रत्नाकर पाण्डेय साहब ने (व्यवधान)

شری محمد افضل عرف م۔ افضل : میں بتانا چاہتا ہوں کہ راجیو گاندھی کا جس دن قتل ہوا تھا میں پہلا اپوزیشن کا آدمی تھا جو ان کے گھر گیا تھا۔ یہاں ہاؤس کے اندر رتنا کر پانڈے صاحب نے... "مداخلت"...

उपसभापति : लघु पीछे जाइए।

†[] Transliteration in Arabic Script.

I will ask him if you keep quiet. If all of you keep quiet, I will ask him.

श्री एन० के० पी० साल्वे : जिस तरीके से यहाँ सीरियस मसले उठाए जाते हैं (व्यवधान) उन मसलों को मजक समझा जाता है। रोज आपके सामने गम्भीर मसले आते हैं। एक मिनट खड़े हो कर कोई बात करना चाहता है तो (व्यवधान) आपने मुझे आईडेंटिफाई किया है। यह सदन की अवहेलना करना चाहते हैं (व्यवधान)

THE DEPUTY CHAIRMAN: Mr. Afzal, just a second.

श्री एस. एस. अहलवालिया : धिक्कार है ऐसे लोगों पर (व्यवधान)

उपसभापति : बैठ जाइए। बैठ जाइए। Everybody, please sit down.

श्री एस० एस० अहलवालिया : जितनी भर्त्सना की जाए उतनी कम है। ऐसे शब्दों का प्रयोग करते हैं... (व्यवधान) देश की एकता और अखण्डता के लिए कुर्बान तो हो नहीं सकते (व्यवधान)

उपसभापति : बैठ जाइए। (व्यवधान) विलकुल चुप रहिए, एक मिनट प्लीज (व्यवधान)

It is very serious matter. Please keep quiet. I request everybody.

आज राजीव जी का जन्म दिन है और सद्भावना दिवस है। सद्भावना दिवस के अंदर एक छोटी सी बात उन्होंने अगर उठाई है, उनके लिए सेंटीमेंट की बात है (व्यवधान) आप सुनिए। मेरी बात सुनिए (व्यवधान) सुन तो लीजिए। आप सुनना नहीं चाहते हैं।

May be, Bosnia is very important for you.

## [उपसभापति]

मगर जो सवाल यहां उठ रहा है यह आज से नहीं उठ रहा है। जिस दिन से राजीव जी की हत्या हुई, यह सवाल यहां रत्नाकर पाण्डेय जी ने उठाया था। रत्नाकर पाण्डेय जी अब इस हाउस के मੈम्बर नहीं हैं। इस सवाल पर उन्होंने चिठियां लिखी हैं। मैंने अभी हाउस में बताया कि मैं स्पीकर साहब से स्वयं जा कर मिली, इस बारे में बातचीत की (व्यवधान) एक मिनट आप चुप नहीं रह सकते हैं।

I don't know why they can't keep quiet for a minute.

मुनिए। आप भी कुछ बोलना चाहते हैं मगर जो मैम्बरों के आज सेंटोमेंट्स हैं आपको उनका भी खयाल रखना चाहिए। राजीव जी ने भी देश के लिए जान दी है। अगर मैम्बरों उनके लिए एक तस्वीर लगाने की बात कर रहे हैं तो आपको मैंने यह तो नहीं कहा था कि आप बिल्कुल हो नहीं बोलेंगे। मगर जब तक एक बात खत्म नहीं हो जाएगी, मैं आपको कैसे बोलने दे सकती हूँ। यह इल्जाम लगाना कि अग्रे घंटे से तस्वीर की बात हो रही है, यह भी गलत है। आधे घंटे से तस्वीर की बात नहीं हो रही थी। (व्यवधान)।

अभी आप बैठिए

I am not allowing. What I am saying to him applies to you also, because when the Chair gives its ruling, it applies to everyone, not to one particular person. In that case I will have to give ruling for everybody.

That is why I was telling for everyone. Now everybody was asking; many Members wanted to say something. Mr. K. L. Sharma wanted to say something but he did not get agitated that I did not allow him. I cannot allow ten members at the same time. I am trying to regulate this House and I need the co-operation of the Members. You should not get so agitated that you hurt the feeling of others. You can say about Bosnia but let one matter get settled. Now you go to your seat please let us have *sadbhavana* feeling in the House.

श्री मोहम्मद अफजल उर्फ सीम अफजल :

आपने मुझे कहा है। मैं माफी मांगता हूँ जनाबेवाली। मेरी बात सुन लीजिये मुझे आपने कहा है तो एक मिनट के लिए इजाजत दे दीजिये।

شری محمد افضل عرف م. افضل: آپ نے مجھے کہا ہے میں معافی مانگتا ہوں جناب والی میری بات سن لیجیے۔ مجھے آپ نے کہا ہے تو ایک منٹ کی اجازت دے دیجئے۔

उपसभापति : आप बोल लीजिये। माफी मांग लीजिये।

MISS SAROJ KHAPARDE (Maharashtra): First you go back to your seat.

SHRI MOHAMMED AFZAL alias MEEM AFZAL: You cannot say it to me. If the Chair says, I will go back.

उपसभापति : चलिए यही से बोल दीजिये आलराइट।

+[] Transliteration in Arabic Script.

श्री मोहम्मद अफजल उर्फ मीम अफजल  
मैंने जो कुछ भी कहा है (व्यवधान)

میں نے جو کچھ کہا ہے... "مداخلت"...

उपसभापति : माफी मांग रहे हैं, सब लोग सुन लेंगे ।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मेरा मकसद किसी भी हालत में किसी की दिल आज़ारी करना नहीं था । अगर किसी की दिल आज़ारी हुई है तो मैं उसके लिए इस हाउस में खड़े हो कर माफी मांगने के लिए तैयार हूँ, सौ बार तैयार हूँ । लेकिन, मंडम, राजीव जी का मसला इस हाउस में अगर उस तरफ से लोगों ने उठाया है, हमारे वजीरे दाखिला इस बात के गवाह हैं कि मैंने राजीव जी की हत्या के बारे में होने वाली हर बहस में हिस्सा लिया है और मैं उनकी हत्या के बाद पहला और आखिरी आपोजीशन लीडर था जो 10 मिनट बाद उनके घर पर गया था और यह रिकार्ड पर मौजूद है । मुझे भी राजीव गांधी इस मुल्क के एक अजीम रहनुमा की हैसियत से अजीज है और मैं यह भी जानना चाहता हूँ कि उनकी मौत किन लोगों के हाथ से हुई है । वर्मा कमीशन का सवाल उठाया गया और यहां पर वजीर साहब ने जिस तरह से गैर जिम्मेदाराना जवाब दिया कि हुकूमत ने अभी तक इस पर गौर नहीं किया है वह इतिहाई अफसोसनाक है । मंडम जब मैंने यह बात कही कि तस्वीर का मसला... (व्यवधान) मैं तस्वीर के सिलसिले में बिल्कुल मुखलिफ नहीं हूँ

मंडम... (व्यवधान) पूरी बात सुन लीजिए मेरी । मैंने माफी मांगी है, मेरे जून्हे को समझने की कोशिश कीजिए ग्रहलुवालिया साहब । मंडम, मैंने जब तस्वीर का मसला उठाया तो मैंने उस तस्वीर पर ऐतराज नहीं किया । मैंने यह कहा कि बोस्निया के अंदर हजारों लोगों का कत्लियाम रोजाना हो रहा है । हाउस का आज आखिरी दिन है और हिंदुस्तान ने हमेशा जहाँ भी मजालिम हुए हैं उनके खिलाफ अवाज उठायी है । मंडम, इस सवाल को मैंने दो दिन-तीन दिन पहले भी उठाने की कोशिश की थी लेकिन इतिफाक से मुझे उसकी इजाजत नहीं मिली । इसलिए आज मैंने पूरी कोशिश की । मैंने एक जुमला यह कहा कि आधा घंटा हाउस एक तस्वीर को लगाने पर अगर बहस में खर्च कर सकता है... (व्यवधान)

उपसभापति : अच्छा छोड़िए । वह बात खत्म हो गयी ।

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं उन अल्फाज को वापस लेता हूँ । मेरा मकसद किसी की दिलाजारी करना नहीं है... (व्यवधान)

THE DEPUTY CHAIRMAN: Agreed now.

श्री मोहम्मद अफजल उर्फ मीम अफजल : मैं इनके साथ अपनी मांग जोड़ता हूँ कि उनकी तस्वीर लगनी चाहिए । जो दूसरे रहनुमा मिसाल के तौर पर लाल बहादुर शास्त्री साहब का जिक्र आया, मुझे अफसोस है कि किसी ने उसको सेकेंड नहीं किया । वह मांग भी बढ़ी जायज है ।

[श्री मोहन द अफजल उर्फ भीम अफजल]

वह भी लगनी चाहिए। हमें इस पर कोई ऐतराज नहीं है। लेकिन सभी सदस्यों को एक दूसरे की भावनाओं का ख्याल करना चाहिए और यह देखना चाहिए कि वह दूसरा सदस्य क्या कहना चाहता है।  
शुक्रिया।

उपसभापति : अब आप अपनी जगह पर चले जाइये मेहरबानी फार्मिकर। इस सद्भावना के माहोल में अपनी जगह पर चले जाइये।

Let us take Special Mentions. Now, that matter is over. (Interruptions).

श्री محمد افضل عرف م۔ افضل : میرا مقصد کسی بھی حالت میں کسی کی دلالتاری کرنا نہیں تھا۔ اگر کسی کی دلالتاری ہوئی ہے تو میں اس کے لیے اس ہاؤس میں کھڑے ہو کر معافی مانگنے کے لیے تیار ہوں۔ سو باریار ہوں۔ اور مانگنے کے لیے سو باریار ہوں۔ لیکن میڈم راجپوتی کا مسئلہ اس ہاؤس میں اگر اس طرف سے لوگوں نے اٹھایا ہے۔ ہمارے وزیر داخلہ اس بات کے گواہ ہیں کہ میں نے راجپوتی کی ہتیا کے بارے میں ہونے والی ہر بحث میں حصہ لیا ہے اور میں انکی ہتیا کے بعد پہلا اور آخری اپوزیشن لیڈر تھا جو دس منٹ بعد انکے گھر پر گیا تھا اور یہ ریکارڈ پر موجود ہے۔ مجھے بھی راجپوت گاندھی اس ملک کے ایک عظیم رہنما کی حیثیت سے

عزیز ہیں۔ اور میں یہ بھی جانتا چاہتا ہوں اور یہ بھی جانتا چاہتا ہوں کہ ان کی موت کن لوگوں کے ہاتھ سے ہوئی ہے۔ درمیکشن کا سوال اٹھایا گیا اور یہاں پر وزیر صاحب نے جس طرح سے غرور دارانہ جواب دیا کہ حکومت نے ابھی تک اس پر غور نہیں کیا ہے وہ انتہائی افسوسناک ہے۔ میڈم جب میں نے یہ بات کہی کہ تصویر کا مسئلہ... "مداخلت"... میں تصویر کے سلسلے میں بالکل مخالف نہیں ہوں میڈم... "مداخلت"... پوری بات سن لیجئے میری۔ میں نے معافی مانگی ہے میرے جذبہ کو سمجھنے کی کوشش کیجئے اہلوالہ صاحب۔ میڈم میں نے جب تصویر کا مسئلہ اٹھایا تو میں نے اس تصویر پر اعتراض نہیں کیا۔ میں نے یہ کہا کہ بوسنیا کے اندر ہزاروں لوگوں کا قتل عام روزانہ ہو رہا ہے۔ ہاؤس کا آج آخری دن ہے اور ہندوستان نے ہمیشہ جہاں بھی مظالم ہوئے ہیں ان کے خلاف آواز اٹھائی ہے۔ میڈم۔ اس سوال کو میں نے دو دن میں دن پہلے بھی اٹھانے کی کوشش کی تھی لیکن اتفاق سے مجھے اس کی اجازت نہیں ملی اس لیے آج میں نے پوری کوشش کی تھی میں نے ایک جملہ یہ کہا کہ آدھا گھنٹہ ہاؤس ایک تصویر کو لگانے پر اگر بحث میں خرچ کر سکتا ہے... "مداخلت"...



اب سمجھتی: ابھار چھوڑیے۔ وہ بات ختم ہو گئی۔

شری محمد افضل عرف م۔ افضل: میں ان الفاظ کو دابس دیتا ہوں۔ میرا مقصد کسی کی دل آزاری کرنا نہیں ہے۔۔۔ "مداخلت"۔۔۔ شری محمد افضل عرف م۔ افضل: میں انکے ساتھ اپنی مانگ جوڑتا ہوں کہ ان کی تصویر لگنی چاہیے۔ جو دوسرے رہنما اشال کے طور پر لال بہادر شاستری صاحب کا ذکر آیا مجھے افسوس ہے کہ کسی نے اسکو سیکڑا نہیں کیا وہ مانگ بھی بڑی جائز ہے۔ وہ بھی لگنی چاہیے۔ ہمیں اس پر کوئی اعتراض نہیں ہے۔ لیکن سبھی سرسیوں کو ایک دوسرے کی بھاؤ ناؤں کا خیال کرنا چاہیے اور یہ دیکھنا چاہیے کہ وہ دوسرا سدسہ کیا کہنا چاہتا ہے۔  
شکریہ

SHRI DINESHBHAI TRIVEDI: Madam, I want to draw your attention...

THE DEPUTY CHAIRMAN: What is it? Let us run the Business of the House. (Interruptions)

SHRI DINESHBHAI TRIVEDI: Madam, this is concerning national 'Padma' awards. For the first time, a 'Padma Vibhushan' awardee is behind bars. Let us not make a mistake. Let us not be confused. He is in jail, he is behind bars, not because of any *Satyagraha* or any national activity. On the contrary, he is behind bars, precisely, for anti-national activity.

[ ] Transliteration in Arabic Script.

Madam, it is very unfair on the other recipients of 'Padma Vibhushan' or any other decoration. I do not want to generalise. Many of them, most of them, or, may be, all of them, are deserving. But there has to be some kind of a limit. Now, a 'Padma Vibhushan' awardee is behind bars. Madam, he is behind bars for destabilising the national economy. I do not know if there is any kind of provision whereby we can recall such awards. We have been far too generous. I am not trying to cast any aspersions on the recipients of various awards. May be, they are deserving. And, they are deserving. But in this regard, we have got to have a serious look. It is only a handful of people in public life, whether they are bureaucrats or politicians. May be, the number is very limited.

Madam, a virus is a very small thing. But once the virus gets into the system, gets into our body, (Time bell rings)... the entire body gets paralysed. Similarly, it is a question of the national body politic. A virus, whether in the form of a bureaucrat or a politician or a recipient of any award, is not healthy for the body politic. Madam, my point is, there has to be a discussion on this. There has to be some kind of a law. (Time-bell rings). There are so many ex-Chairmen of public sector undertakings—I have got a list of them, but I do not want to take the time of the House—who are holding positions...

THE DEPUTY CHAIRMAN: Will you please come to the point and not take the time of the House?

SHRI DINESH BHAI TRIVEDI: Half-a-minute, Madam.

THE DEPUTY CHAIRMAN: What are you driving at?

SHRI DINESHBHAI TRIVEDI: To-day is *Sadbhavana* day.

And I also associate myself and I think whatever Shri Rajiv Gandhi or Indira Gandhi or Pandit Jawaharlal

[Shri Dinesh Bhai Trivedi]

Nehru or Lal Bahadur Shastri stood for is going down the drain. I would like to know whether the Government can recall this award and whether there is going to be a serious discussion on the issue where we so generously try to distribute these awards.

The second thing is, while the Civil Aviation Minister is here, I would like to know when he is going to place the Imphal crash report on the Table of the House.

SHRI S. JAIPAL REDDY: The matter raised by Shri Dineshbhai Trivedi that Padma Vibhushan awarded to Krishnamurty be recalled, be considered by the Government very seriously because we have been very indiscriminate in awarding these decorations. The Government should consider it seriously. I think the suggestion made should be taken in the right spirit. I am sure all sides of the House will agree with this.

SHRI DIPEN GHOSH: Krishnamurty is behind the bars. He was awarded Padma Vibhushan. It is a shame on him. This award should be recalled.

SHRI MURASOLI MARAN: If he is allowed to keep it, he would get Bharat Ratna also. (Interruptions).

THE DEPUTY CHAIRMAN: Let the Minister react to this.

SHRI S. B. CHAVAN: I will get it examined. (Interruptions). It is definitely a matter to be examined. Unless the matter is examined, I cannot possibly promise anything now.

श्री सत्य प्रकाश मालवीय : महोदया; जो राजीव गांधी फाउंडेशन ट्रस्ट है, उसमें से इन्हें हटाये। यह राजीव गांधी फाउंडेशन ट्रस्ट का भी मेम्बर है।... (व्यवधान)

श्री दिग्विजय सिंह: मैडम, आज राजीव गांधी के जन्म-दिन पर यह सब से बड़ी

ट्रिब्यून होगी कि ऐसे नापाक लोगों को उस फाउंडेशन से हटा दिया जाए।  
... (व्यवधान)

SHRI DIPEN GHOSH: He was given commendation for collection of donation. (Interruptions).

THE DEPUTY CHIRMAN: It is alleged, according to him... (Interruptions). I do not know. He is alleging that...

SHRI SATYA PRAKASH MALAVIYA: What alleging, it is a fact.

SHRI DIGVIJAY SINGH: It is a known fact that he is a member of the Rajiv Gandhi Foundation Trust. (Interruptions).

THE DEPUTY CHAIRMAN: I am not aware of it because I am not a member of that. How would I know?

SHRI S. B. CHAVAN: It has nothing to do with the Government. The Trust is a private body and I cannot say... (Interruptions).

THE DEPUTY CHAIRMAN: Do you want to say anything?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): I just want to respond to the question raised by hon. Mr. Trivedi about the Imphal crash report. I would like to inform him that the Secretary has approved the placing of this report in the Library of the House. I am not certain whether it has been placed in the Library as yet or not and if it has not been done, it will be placed today. The enquiry report along with the recommendations and the Government's views thereon, all these three things, will be placed in the Library of the House.

THE DEPUTY CHAIRMAN: Yes, Shri Krishan Lal Sharma.

SHRI N. E. BALARAM: Just one minute. Who is the Secretary to approve it? We are only asking the

Minister. Which Secretary are you talking about whose sanction is required? What Secretary are you speaking about?

SHRI MADHAVRAO SCINDIA: It does not come to the ministerial level, it is dealt with at the bureaucratic level. (Interruptions). All right, the Minister has approved it.

SHRI N. E. BALARAM: We are asking the Minister and he is saying that the Secretary has approved it.

SHRI MADHAVRAO SCINDIA: The Minister has approved it. (Interruptions).

THE DEPUTY CHAIRMAN: I will look at you. (Interruptions). Yes, Mr. Sharma.

श्री कुल्लाल शर्मा: मैं आपके माध्यम से एक इम्पोर्टेंट विषय की तरफ सदन का और सरकार का ध्यान खींचना चाहता हूँ... (व्यवधान)

THE DEPUTY CHAIRMAN: The Bill has to be reported first, then only I can give the timing. It is not reported in the Rajya Sabha. The Bill can be circulated. (Interruptions). Let me inform the Members that the Constitution (Amendment) Bill has been passed in the Lok Sabha. It has to undergo certain process before it is reported in the Rajya Sabha. It is circulated to all of you so that you can go through it. After it is reported here, then only I can give time for voting.

SHRI P. UPENDRA: But we were told that it will be at 1.00 P.M.

THE DEPUTY CHAIRMAN: You were informally told by someone, not me. The Chair cannot give informal information to you. The Chair cannot give informal information to you. The Chair can only give you very formal information. That only can take place. Every minute I am asking as to when it is coming and being reported. Okay? I will inform you as soon as it comes.

श्री जगदीश प्रसाद माथुर : (उत्तर प्रदेश) : मैडम, यह बहुत इम्पोर्टेंट बिल है, हम इसका स्वागत करेंगे। लेकिन, यह इस सरकार की अनिश्चितता का एक उदाहरण है कि किस प्रकार से मैनेज करती है।

उपसभापति : नहीं, नहीं।

श्री जगदीश प्रसाद माथुर : यदि यह बिल लाना था तो इतने दिन से सेशन चल रहा था पहले आ जाना चाहिए था। हमारा इशमें सहयोग है पूरा, लेकिन यह उचित नहीं है इस प्रकार से करना। फिर दूसरा, महीदया, ... (व्यवधान) ...

श्री एस० बी० जुह्वाण : मैं आपसे कहना चाहूंगा कि इस किस्म से, आखिरी रोज इस किस्म से इसका लाना उचित नहीं है, यह मैं भी जानता हूँ। लेकिन, कन्सलटेशन जो ऑपोजीशन के साथ बार बार करना पड़ा, उसकी वजह से देर हो गई है वरना दूसरा कोई इन्टेन्शन डेलिबरेटरी करना नहीं है।...

श्री जगदीश प्रसाद माथुर : नहीं, डेलिबरेटरी नहीं है, हमारा सहयोग है। दूसरा, मैं यह कहना चाहूंगा इस संबंध में, कि सरकार की ओर से यह बात कही जा रही है... (व्यवधान)... इस बात को पूरा कर लेने दीजिए। एक बात सरकार की ओर से कही जा रही है ... (व्यवधान) ...

SHRI DIPEN GHOSH: Madam, we have already agreed that without discussion we will pass it. Now we must know the time also.

THE DEPUTY CHAIRMAN: Mr. Dipen Ghosh, there is a certain procedure. It is a Bill which is not reported in the House. It has not officially come from the Lok Sabha. I sitting in the Chair, cannot do that... (Interruptions)...

SHRI S. JAIPAL REDDY: It has been circulated.

THE DEPUTY CHAIRMAN: That it has been circulated is a different matter. But reporting has to be done officially.

श्री जगदीश प्रसाद माथुर : मैडम, दूसरी बात यह है... (व्यवधान)...

THE DEPUTY CHAIRMAN: Now, let me again explain to you. Bills are circulated. But as long as the Bill is not reported, I cannot give the time of voting. It will be wrong. I cannot do anything wrong from the Chair... (Interruptions)...

श्री जगदीश प्रसाद माथुर : मैडम, इसी के साथ मैं एक बात की ओर आपका ध्यान और आकर्षित करना चाहता हूँ कि कई बार ऐसा हुआ है और आज भी आज की बिजनेस लिस्ट में एकदम से आ गया है चिन्ता मोहन जी का प्रस्ताव.... (व्यवधान)...

उपसभापति : बैठिए न। उनको बोलने दीजिए।

श्री जगदीश प्रसाद माथुर : श्री चिन्ता मोहन जी का ड्रग पालिसी बिलकूलन रखा है। पिछले पन्द्रह दिन की जो बिजनेस लिस्ट है, उसमें कहीं भी इसका उल्लेख नहीं है और एकदम से लाकर डिसकसन कराना ठीक नहीं होता। एक बार नहीं, दो बार नहीं, इस प्रकार के कई उदाहरण इस हाउस में आ चुके हैं कि बिजनेस लिस्ट में कहीं उल्लेख नहीं होता, पहले से जो कार्यक्रम घोषित होता है उसमें कहीं नहीं होता और एकदम से लाकर के रख देते हैं। मेरा अनुरोध है कि ड्रग पालिसी पर बहस आज आप कराएँ, लेकिन लाभ नहीं होगा। इस प्रकार की गलतियाँ नहीं होनी चाहिए, सरकार की ओर से।

THE DEPUTY CHAIRMAN: He is very correct.

SHRI S. JAIPAL REDDY: Madam, I agree with Mr. Mathur. Madam, I also wish to draw your attention to this particular item. How can this note be discussed straightway in the House?

THE DEPUTY CHAIRMAN: Which note?

SHRI S. JAIPAL REDDY: The Background Note on Review of Drug Policy.

श्री सिकन्दर बख्त : (मध्य प्रदेश) : मैडम, ड्रग पालिसी पर आज डिसकसन का जो है, वह कभी बिजनेस एडवायजरी कमेटी के सामने भी नहीं आया। अब यह सोचना चाहिए कि यह क्या है? जब चाहें ले आना, कोई ठीक नहीं है... (व्यवधान)...

شری سیکندر بخت : (مध्य प्रदेश) :  
مڈم، ڈرگ پالیسی پر آج ڈسکشن  
کا جو ہے، وہ کبھی بزنس ایڈوائزری کمیٹی کے سامنے نہیں  
آئی۔ اب یہ سوچنا چاہیے کہ یہ کیا ہے۔ جب  
چاہے لے آنا کوئی ٹھیک نہیں ہے۔  
... (Interruptions) ...

SHRI S. JAIPAL REDDY: We would like to know as to how it was included in the Order Paper... (Interruptions)...

SHRI YASHWANT SINHA: It should be taken off the Order Paper. ... (Interruptions)...

SHRI S. JAIPAL REDDY: We would like to know, in the first place, as to how it is included in the Order Paper.

SHRI YASHWANT SINHA: We can't discuss this.

श्री जगदीश प्रसाद माथुर : मैडम, पहले कभी इसका जिक्र नहीं आया। बार-बार इस सरकार की तरफ से ऐसा हो जाता है कि बिना सूचना दिए, बिना डिसकस किए कोई चीज एकदम से ले आते हैं।

†[] Transliteration in Arabic Script.

SHRI S. JAIPAL REDDY: We suggest that the Chair be not disturbed by the Minister.

THE DEPUTY CHAIRMAN: He is taking my permission. Otherwise you will say that he went away and he didn't get my permission.

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, this Drug Policy, because it has suddenly come, we do not know whether it will be taken up today... (Interruptions)... We need some time to go into it and study the policy. It cannot be suddenly taken up.

SHRI S. JAIPAL REDDY: We would like to know, in the first place, how it got included in the Agenda.

SHRI G. SWAMINATHAN: Before there is a discussion, we should study the paper. It is a very important matter. It cannot be suddenly rushed through. And we don't know when it is going to be taken up and whether it is going to be taken up or not... (Interruptions)...

THE DEPUTY CHAIRMAN: I will explain to you how it came. The thing is that Members were quite agitated—Will you please take your seat, Mr. Swaminathan?—about this Drug Policy, and there were many questions also asked on this subject. Perhaps, considering that, the Minister has brought it. But it is entirely up to the House to discuss it or not to discuss it... (Interruptions)...

SHRI S. JAIPAL REDDY: The Minister can only bring it to your notice. He cannot include it on his own.

SHRI G. SWAMINATHAN: Madam, we need time to study the matter because it is an important matter. It cannot be suddenly rushed through at the end of the session.

SHRI S. JAIPAL REDDY: If the Minister were so sincere, he would have brought it to your notice. We attach tremendous importance to this issue... (Interruptions)

SHRI G. SWAMINATHAN: It cannot be rushed through like this. It is not fair because it is a matter which has been hanging fire for a period of years. Now, suddenly they bring report. That report itself is very hazy. The itself is not clear on many points. It is so vague. We do not understand anything about the report. I don't think it is fair to press the report on the last day of the session... (Interruptions)

SHRI YASHWANT SINHA: Madam, let me tell you one thing.

SHRI G. SWAMINATHAN: In the next session we will take it up... (Interruptions)

SHRI YASHWANT SINHA: A similar motion had been moved about the Dunkel Draft also... (Interruptions)

Nobody has bothered to bring that before the House. We have been pressing for a discussion on that... (Interruptions)

THE DEPUTY CHAIRMAN: Let us delete it.

SHRI AJIT P. K. JOGI: If that is the sense of the House, let us delete it.

SHRI YASHWANT SINHA: We cannot discuss it today.

SHRI G. SWAMINATHAN: We have to wait. We have to get time for it. We have to go thoroughly into the matter.

SHRI AJIT P. K. JOGI: It cannot be taken up today, no... (Interruptions)

It should not be taken up, if that is the sense of the House. It should not be taken up today.

THE DEPUTY CHAIRMAN: There was a demand by the Members.

SHRI G. SWAMINATHAN: It is very unfair to the House to rush it through like this... (Interruptions)

SHRI DIPEN GHOSH: It is intended to give more benefits to multinationals.

SHRI AJIT P. K. JOGI: It cannot be rushed through like this. The demand is to deliberate on it.

THE DEPUTY CHAIRMAN: The demand was that there should be a discussion on the Drug Policy, and the Minister had given an assurance to this House... (Interruptions) Keeping that in view, the Minister brought it with good intentions of discussing it. He brought it before the end of the session. There was so much of heavy business on all the previous days. We could not do it. Perhaps that is the reason why the Minister has brought it. It is for the House to agree or not to agree. That is a different matter... (Interruptions) But the Government's intention should not be doubted.

SHRI G. SWAMINATHAN: The Dunkel Report was placed a month ago. What has happened to that? This comes, and within two days it is being rushed through. It is not fair. That gets precedence. The Dunkel Report should get precedence over the Drug Policy.

श्री सिकन्दर बख्त : चैयरमैन साहिब, यह बात तो बिल्कुल गलत है, यह खत्म होना चाहिए। उनको सूझा कब कि यह इम्पोर्टेड मामला है। यह बात क्या हुई। यानी बिल्कुल सोते-सोते जागे हैं, मालूम होता है।

شری سکندر بخت : چیرمین صاحبہ یہ بات تو بالکل غلط ہے یہ ختم ہونا چاہیے انکو سب کچھ کب کہ یہ امپورٹڈ معاملہ ہے۔ یہ بات کیا ہوئی۔ یعنی بالکل سو تے سو تے جاگے ہیں۔  
معلوم ہوتا ہے۔

[1] Transliteration in Arabic Script.

THE DEPUTY CHAIRMAN: Okay. I take the sense of the House. All right. I take the sense of the House.

SHRI G. SWAMINATHAN: The Dunkel Report takes precedence, Madam... (Interruptions)

THE DEPUTY CHAIRMAN: Let me take the sense of the House... (Interruptions)

SHRI G. SWAMINATHAN: How is it that you do not take up the Dunkel Report but take up the Drug Policy... (Interruptions)

THE DEPUTY CHAIRMAN: It is not my ruling. I am asking the Members to decide, please.

SHRI S. JAIPAL REDDY: Madam, before you ask for our opinion, let us understand clearly that this item was included without consideration of the Business Advisory Committee or without your permission. Therefore, it was improperly included in the Order Paper. We are for discussion of the issue, but we have been taken by surprise. Therefore let no impression be created that we are opposed to the discussion.

THE DEPUTY CHAIRMAN: No, no, no, no, no. Mr. Jaipal Reddy, nobody is going to take that impression. Everybody is going to feel that because you wanted to have a longer and thorough discussion on this Policy, you wanted a longer time. But it has happened in the past also—I have been a Member of this House for a long time—that certain important issues have been brought at the last minute also. But, if the House does not want to discuss it, there should not be any disagreement over that. Okay, don't discuss it.

DR. JINENDRA KUMAR JAIN: Madam, about medical education reforms... (Interruptions)

THE DEPUTY CHAIRMAN: No. That matter is before the court. That matter is before the court. It is sub judice.

**SHRI G. SWAMINATHAN:** Madam, permit me to say a word. Knowing the subject. I want to say that the Policy is going to affect 20,000, 30,000 small-scale industrial units and benefit larger industrial units.

**THE DEPUTY CHAIRMAN:** Agreed.

**SHRI G. SWAMINATHAN:** That is what we feel now. Most probably there should be a say on the matter because it is a serious matter affecting lakhs and lakhs of people engaged in the small-scale sector. Most probably the benefit may go to large industries. That is the sense we are getting. We need time to discuss the matter because it is a very serious issue affecting many lakhs of people in a lot of small-scale industries. Two riders have been given on that. We should be given time.

**THE DEPUTY CHAIRMAN:** All right. That is what I said. All right. If the House does not want to agree, we won't discuss it. If that is the sense of the House, let the House say that the House does not want it. Okay, don't discuss it.

Special mentions now.

श्री सिकन्दर बख्त : ठीक है। धन्य हो गया।

**SHRI G. SWAMINATHAN:** But then there is one thing, Madam. It has to be taken up in the next session. They cannot come with a *fait accompli* before the next session. ... (Interruptions)

We don't want them to come with a *fait accompli* after the session is over. I want your assurance, Madam, on this subject. They have placed it before the House and they should wait for the House to discuss it. Otherwise I am afraid tomorrow they may bring out the same policy after the session concludes. We want an assurance from the Minister that behind our back the whole policy will not come by way of an enactment or by way of a rule. I want

an assurance from the Deputy Chairman, because once it has been placed on the Table of the House, our voices have to be heard before a conclusion on it arrived at. Tomorrow if there is a rule without asking us, it would mean that our say has not been heard. (Interruptions)

**THE DEPUTY CHAIRMAN:** Mr. Swaminathan, will you please now sit down so that we may go ahead with the business. Since there is not enough time left and if Members want to discuss these policies for a longer time and if they want to discuss it at an appropriate time, then we will take it up at the appropriate time in the next session. This is the only....

**SHRI G. SWAMINATHAN:** Madam, the assurance that we want is that after having it placed on the Table of the House, a decision on it should be taken after the discussion on it has taken place. We don't want a decision to be taken immediately after the session is over. That is what we are worried about. I do not know what is their policy. (Interruptions) Within two or three months many things may happen.

**THE DEPUTY CHAIRMAN:** Mr. Swaminathan, what is your problem, I am not able to understand it.

**SHRI G. SWAMINATHAN:** Madam, it envisages a serious policy.

**THE DEPUTY CHAIRMAN:** I am very serious.

**SHRI G. SWAMINATHAN:** Madam, it will affect thousands of small scale industries. Now, it has been placed before the House for a discussion. My worry is that without our discussion they may bring it into a sort of a rule *fait accompli*. So, having placed it on the Table, let us be given time so that we may discuss it. After that they should take a decision on it because it affects so many thousands of small-scale industries' people.

**THE DEPUTY CHAIRMAN:** You want that this policy should be laid on the Table of the House, but not discussed?

**SHRI G. SWAMINATHAN:** No. We want it to be discussed in the next session. In the meanwhile I do not want anything to happen on that policy, because if they do that, most probably . . . (Interruptions). I want that nothing should be done without hearing us.

**THE DEPUTY CHAIRMAN:** We don't have the Minister concerned just now. When the Minister comes, I will ask him. We are not discussing it just now.

**श्री सत्य प्रकाश मालवीय :** महोदय, मैं चौथी बार ध्यान आकर्षित कर रहा हूँ। भारत के रक्षा मंत्री को जोर यात्रा के सम्बन्ध में . . . (व्यवधान)

**उपसभापति :** भारत के रक्षा मंत्री, हैं नहीं।

**श्री सत्य प्रकाश मालवीय :** मैं केवल आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ। कई बार यहाँ पहले भी उठा चुका है। पछली बार ऐसा हुआ है कि कोई मंत्री विदेश जाता है और सदन को अज्ञात नहीं कराया जा रहा है।

**डा. अब्दुल अहमद (राजस्थान) :** मैडम, मिस्टर इण्डस्ट्रीज पर जो बहस चल रही थी, वह इसके बाद चालू होगी या क्या होगी?

**उपसभापति :** अभी हो रही है। शर्मा जी, कुछ समस्या उठा रहे हैं। वह हो जाए, फिर मैं शुरू करती हूँ।

**श्री कृष्ण लाल शर्मा :** महोदय, मैं बहुत गंभीरता से यह बात कहना चाहता हूँ। आपके माध्यम से इस सरकार के ध्यान में लाना चाहता हूँ कि प्रतिभूति घोटाले के बारे में जो लोग भी तथ्य जुटाने में लगे हुए हैं, उनको किसी

न किसी तरह में डगा, धमका कर, उन पर दबाव डाला जा रहा है। अभी-अभी समाचार पत्रों में यह रिपोर्ट छपी है कि जम्बई से चीफ इंफैन्ट्री कमिश्नर मि० . . . (व्यवधान)

**उपसभापति :** जो सेक्टर नहीं है इस हाउस के, कृपया उनका नाम न ले तो बहुत है।

**श्री कृष्ण लाल शर्मा :** ठीक है, दूसरे इन्फैन्ट्री कमिश्नर हैं। यह दो सीनियर आफिसर जिन्होंने हर्षद मेहत के यहाँ रेड किया था और जो अभी भी अप्पेन दाल के मामले में जांच कर रहे हैं, उनको ट्रांसफर किया जा रहा है। पहले कै० माधवन को मजबूर किया गया और सी०बी०आई० के एक सीनियर आफिसर को . . . (व्यवधान)

**श्री अजीत जोगी :** यह जे०पी०सी० में उठाए, यहाँ क्यों उठा रहे हैं।

**श्री कृष्ण लाल शर्मा :** आप सुनिए जरा . . . (व्यवधान) यह सब छपा है।

**श्री राम दास अग्रवाल (राजस्थान) :** गोटाले कांड से इतना डरने की जरूरत नहीं है . . . (व्यवधान)

**श्री कृष्ण लाल शर्मा :** एक सी०बी०आई० आफिसर को जांच छोड़ने पर मजबूर किया गया। मैं चाहता हूँ कि गृह मंत्री जी यहाँ मौजूद हैं। वे इस बारे में यह आश्वासन दें कि जो आफिसर प्रतिभूति घोटाले की जांच कर रहे हैं और तथ्य सामने ला रहे हैं, उन पर किसी प्रकार का कोई दबाव न डाला जाए, और . . . (व्यवधान) ऐसा आश्वासन सरकार दे।

**श्री संघ प्रिय गौतम :** दोषी लोगों को आप मदद करना चाहते हैं . . . (व्यवधान)